

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

23
C.P. No.59/KB/2015
I.A-116/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Kuldeep Mallik Adv / Rs.
A. K. Upadhyay Adv /
R. Nath

Siddhartha Sharma Adv / Petition
Swoparna Chakrabarty

T. K. DAS

ORDER

Adv Ld. Counsels for the petitioner and the respondents are present.

Ld. Counsel for the petitioner has informed that talk of settlement has failed.

List the matter on 24/08/2017 for arguments.

(Vijai Pratap Singh)
Member (J)